## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 7/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act:

Section 233-B (7) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. VINIT MAGAR

PCS

PeHHONEY

Vivo

2

## <u>ORDER</u>

Learned PCS Mr. Vinit Nagar i/b Dave Nagar & Associates present for Petitioners. None present for ROC.

Learned PCS appearing for the Petitioners no. 1 to 3 represented that petitioners no. 1 and 2 paid the fine amount before the Hon'ble Additional Metropolitan Magistrate, Ahmedabad and he wants to withdraw the application in respect to petitioners no. 1 and 2.

List the matter on 11.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.